

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Service Tax Appeal No. 239 of 2008

(Arising out of **Order-in-Appeal** No.22/2009 (H-II) ST, dated 30.04.2009 passed by
Commissioner (Appeals-II), Hyderabad)

Mishra Dhatu Nigam Ltd., .. **APPELLANT**
P.O. Kanchanbagh, Hyderabad,
Telangana – 500 058.

VERSUS

Commissioner of Central Excise, .. **RESPONDENT**
Customs & Service Tax,
Hyderabad - II
Kendriya Shulk Bhavan,
L.B. Stadium Road,
Basheerbagh, Hyderabad,
Telangana – 500 004.

WITH

Service Tax Appeal No. 240 of 2008

(Arising out of **Order-in-Appeal** No.11/2008 (H-II) ST, dated 29.02.2008 passed by
Commissioner (Appeals-II), Hyderabad)

Mishra Dhatu Nigam Ltd., .. **APPELLANT**
P.O. Kanchanbagh, Hyderabad,
Telangana – 500 058.

VERSUS

Commissioner of Central Excise, .. **RESPONDENT**
Customs & Service Tax,
Hyderabad - II
Kendriya Shulk Bhavan,
L.B. Stadium Road,
Basheerbagh, Hyderabad,
Telangana – 500 004.

WITH

Service Tax Appeal No. 722 of 2009

(Arising out of **Order-in-Appeal** No.22/2009 (H-II) ST, dated 30.04.2009 passed by
Commissioner (Appeals-II), Hyderabad)

Mishra Dhatu Nigam Ltd., .. **APPELLANT**
P.O. Kanchanbagh, Hyderabad,
Telangana – 500 058.

VERSUS

Commissioner of Central Excise, .. **RESPONDENT**
Customs & Service Tax,
Hyderabad - II
Kendriya Shulk Bhavan,
L.B. Stadium Road,
Basheerbagh, Hyderabad,
Telangana – 500 004.

AND

Service Tax Appeal No. 1666 of 2010

(Arising out of **Order-in-Appeal** No.48/2010 (H-II) S.Tax, dated 29.04.2010 passed by
Commissioner (Appeals-II), Hyderabad)

Mishra Dhatu Nigam Ltd., .. **APPELLANT**
P.O. Kanchanbagh, Hyderabad,
Telangana – 500 058.

VERSUS

**Commissioner of Central Excise,
Customs & Service Tax,
Hyderabad - II**

Kendriya Shulk Bhavan,
L.B. Stadium Road,
Basheerbagh, Hyderabad,
Telangana – 500 004.

..

RESPONDENT

Appearance

Shri M.V. Sridhar, Advocate for the Appellant.

Shri C. Mallikarjun Reddy, Superintendent for the Respondent.

**Coram: Hon'ble Dr. D.M. MISRA, MEMBER (JUDICIAL)
Hon'ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

FINAL ORDER No. A/30012-30015/2020

Date of Hearing:20.01.2020

Date of Decision:20.01.2020

[ORDER PER: Dr. D.M. MISRA]

Learned Advocate for the appellant has submitted that all the four cases has been settled under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019; in support he has filed necessary discharge certificate. He submits that the appellants intend to withdraw the appeals. Learned AR for Revenue has no objection. Appeal are dismissed as being withdrawn.

(Order dictated & pronounced in open court)

**(Dr. D.M. MISRA)
MEMBER (JUDICIAL)**

**(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**